

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 95 of 2013 &
I.A. No. 440 of 2013**

Dated : 22nd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BMM Ispat Ltd. ... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Visahl Gupta
Mr. Kumar Mihir**

Counsel for the Respondent(s): Mr. V. Srinivasa Raghavan

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **12.02.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak